

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

A. NO. 72 OF 2019

Dated: 01st August, 2019

In the matter of:

Power Company of Karnataka Ltd.

.... Appellant(s)

Versus

Udupi Power Corporation Ltd. &Ors.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted for admission on **13.09.2019.**

Court Master/PS

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